

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 85 OF 2010

Monday, this the 1st day of February, 2010

CORAM:

**HON'BLE Mr.JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN
HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Deepukumar, G
Mohana Sadanam
Neeleswaram
Kasargode - 671314 ... **Applicant**

(By Advocate Mr. V.B.Hari Narayan)

versus

1. Union of India represented by its
Secretary to Government
Ministry of Mines, 3rd Floor
Sastri Bhavan
New Delhi
2. Deputy Director General
Geological Survey of India
Staff Welfare Cell
SR, Bandlaguda
Hyderabad – 68 ... **Respondents**

(By Advocate Mr. Millu Dandapani, ACGSC)

The application having been heard on 01.02.2010, the Tribunal
on the same day delivered the following:

ORDER

HON'BLE Mr. JUSTICE M.RAMACHANDRAN, VICE CHAIRMAN

Counsel for applicant confines his prayer for early disposal of
Annexures A-3 and A-4 representations. In view of the above, we are not
constrained to go into the details.

2. Mr.Millu Dandapani, ACGSC takes notice for respondents and submits
that within three months from today, the applicant will be advised of the position
as available in respect of his request for regular appointment.

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3. It seems that the representations was sent some time back. In the special circumstances, this OA may be treated as representation on the subject and appropriate communication should be addressed by 2nd respondent with reference to the grievances highlighted.

4. OA is disposed of accordingly.

Dated, the 1st February, 2010.


K. NOORJEHAN
ADMINISTRATIVE MEMBER


JUSTICE M. RAMACHANDRAN
VICE CHAIRMAN

vs